

(A)

Mr. Ashok Mohanty
P. R. Dasgupta
CAT/JII
D. N. Nayan

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mr. Ashok Mohanty

S.S.O.

O.A/T.A.R.A. No. 106 1993

D. N. Singh & others Applicant (s)

Versus

Uain of Dadas & others Respondent (s)

Sr. No	Date	Orders with Signature
1	4-3-93	<p>Call on 103-93 for admission along with O.A. 83/93. <i>by</i></p> <p>Vice-Chairman.</p>
2.	10.3.93	<p>M.A. 143 of 1993</p> <p>Petitioners are permitted to prosecute their case jointly.</p> <p>Thus, the MA is accordingly disposed of. No costs. <i>by</i></p> <p>Vice-Chairman</p> <p><u>op 106/93</u></p>
3	10.3.93	<p>I have heard the learned Counsel for both sides. Henry is included.</p> <p>Judgment is dictated and pronounced in the open court in the separate sheet attached in O.A. 83/93.</p> <p>This the application is accordingly disposed of. <i>by</i></p> <p>Vice-Chairman</p>